

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Competition Appeal (AT) No. 20-21 of 2019**

**IN THE MATTER OF:**

**Federation of Gujarat State Chemists and  
Druggists Association  
Versus**

**...Appellant**

**The Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Rajshekhar Rao, Mr. Shantanu Shrivastava, Mr. Ekansh  
Mishra, Ms. Chinmaya Seth, Mr. Raghav Kacker and Mr.  
Gaurav Samsanwal Advocates.**

**For Respondent: Dr. Navdeep Singh Suhag, Dy. Director, CCI**

**O R D E R**

**12.07.2019** Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 22<sup>nd</sup> August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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